

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 332 OF 2017**

**Dated: 29<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Coastal Energy Private Limited ..... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Ms. Ankita Bafna  
Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Ms. Swapna Seshadri  
Ms. Rhea Luthra for R-2  
Mr. S. Vallinayagam for R-6

**ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

Learned counsel for the appellant states that connected matters being Appeal Nos. 51, 52 & 53 of 2018 are pending before Court II and are coming up on 04.07.2018.

List the matter for hearing on **04.07.2018** before Court II. Tag to Appeal Nos. 51, 52 & 53 of 2018.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**